(b) Government, have taken several steps to improve the standard of living of Scheduled Castes and Scheduled Tribes. Major schemes. programmes and strategies in this regard are as under:

(i) Special Component Plan (SCP) for Scheduled Castes and Tribal Sub Plan (TSP) for Scheduled Tribes are being implemented by the State Government.

(ii) The Special Central Assistance as an additionality to Special Component Plan and Tribal Sub Plan is being provided to the States in order to make the economic development/income-generating programmes more meaningful and effective.

(iii) Scheduled Caste and Scheduled Tribe Development Corporations are functioning in the State to undertake income generating selfemployment oriented programmes for the development of Scheduled Castes and Scheduled Tribes. There is a Girijan Cooperative Corporation in the State to organise marketing of minor forest produce collected by the Tribals particularly.

(iv) The National Scheduled Castes and Scheduled Tribe Finance Development Corporation has been set up recently with a view to support and implement State level Scheduled Caste and Scheduled Tribe Development Corporations in the State to tak_e up income generating schemes for the welfare of Scheduled Castes and Scheduled tribes. Tribal Cooperative Marketing Development Federation of India Ltd. is organising marketing of tribal produce including Minor Forest Produce (M.F.P.).

Development of small and medium Towns in Andhra Pradesh

537. SHRI TALARI MANOHAR: Will the Minister of URBAN DEVELOPMENT be pleased to state;

(a) the names of small and medium towns selected in Andhra Pradesh under the Integrated Development of mall and medium town scheme during the 7th Five Year Plan: and

(b) the names of the towns which have not been included in the said scheme?

THE MINISTER OF URBAN DEVE-LOPMENT (SHR1 MURASOLI MARAN): (a) Under the centrally sponsored scheme of Integrated Development of Small and Medium Towns, 9 towns in Andhra Pradesh have been covered during the 7th Five Year Plan and these are Ongole, Gudiwada, Adilabad, Nalgonda, Haveli, Yamiganur, Peddapuram, Khammam and Machilipatinam.

(b) None as all the towns recommended by the State Government against 9 towns allocated to that State have been included in the Scheme.

Import of high H.P. Diesel locomotives

538. SHRI VIREN J. SHAH; Will the Minister of RAILWAYS be pleased to state.

(a) whether it is a fact that the latest import of high H.P. die el locomotives is run with direct ourrent motors while some of the progressive railways in the world have gone in for three phase induction motors; and

(b) if so, the reasons of importing such direct current motors locomotives?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) and (b) Although there $i_s \ge p.oposal$ to import High Horse Power Diesel Locomotives no orders have vet been placed.

Ban on the registration of transfer of land in Delhi

539. SHRI MAHENDRA PRASAD: SHRI SURESH PACHOURI

Will the Minister of URBAN DEVE-LOPMENT be pleased to state: